

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**6<sup>TH</sup> FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU**

**DAILY CAUSE LIST DATED 15.11.2021 (Monday)**

**CHENNAI BENCH (VIRTUAL MODE)**

**02:00 PM**

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)**

## **For Judgement**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Comp App (AT) (CH) (Ins) No. 178/2021	Emaar Hills Township P Ltd V Srinivas Manthena & anr	Sriram Venkatvaradhan	R1 & R2 Served on 04-09-2021
2.	Comp App (AT) (CH) (Ins) No. 255/2021	Assistant Commissioner of Commercial Taxes V Right Engineers & Equipment India P Ltd & anr	Sandeep Huilgol	

## **Admission (Fresh Case)**

3.	Comp App (AT) (CH) (Ins) No. 256/2021	CUBOID V Asset Homes Pvt Ltd	Eshwar Sabapathy N V Saisunder	
4.	Comp App (AT) (CH) (Ins) No. 257/2021 IA No. 547/2021	M/s. Chryso (India) Pvt Ltd V M/s. Sri Chowdeshwari Concrete Pvt Ltd	Ricab Chand Sathiyarayanan	
5.	Comp App (AT) (CH) (Ins) No. 262/2021 IA No.560/2021	Mark One Impex Pvt Ltd V Mr. Shri Ram Niwas Jalan	N. P. Vijaykumar R. Pradeep	

## **Admission (After Notice)**

6.	Comp App (AT) (CH) (Ins) No. 110/2021 IA No. 204/2021 & 205/2021	Genius Security and Allied Services V Sri Shivdutt Bannanje & another	Ankita Paul	Ananth Merathia R1 Naman Jhabakh-R2
7.	Comp App (AT) (CH) (Ins) No. 215/2021 & IA No. 498/2021	Amlika Mercantile Pvt Ltd. V Key Trade AG & 2 Ors.  Rama Subramanian for Applicant V Anirudh Krishnan for Respondent	Anirudh Krishnan Adarsh Subramaniam	Bharadwaj -R1 Mummaneni Vazra Laxmi-R3 Shivakumar & Suresh-R4
8.	Comp App (AT) (CH) No.13/2021 IA No. 203/2021 & 206/2021	NSL Energy Ventures Pt Limited & 2 others V NSL Renewable Power Private Limited & 22 others	P. Vikram M. Roshan Atiq	N. Ramakrishnan R2-4 P. Giridharan, Sakhar Dande R5,6 & 11 Dwarakesh Prabakaran R7-10
9.	TA No. 9/2021 (Comp App (AT) (Ins) No. 813/2020)	Logwell Logistics and Aviation Services (OPC) P Ltd V Velankani Electronics P Limited	Ms. Madhurika Ray Uddaym Mukherjee	Ajay Kumar M

10.		For Modification/Clarification of Order dated 01.10.2021 in Comp App (AT) (CH) (INS) 234/2021 IA 544/2021	Anoop Rawat	Y Suryanarayanan Bishwajit Dubey
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**For Hearing**

<b>11.</b>	Comp App (AT) (CH) (Ins) No. 49/2021	Startree Retailors Pvt Ltd V Mr. Anil Kumar Birla	Shardul Amarchand Mangaldas	Vishnu Mohan R1 Atul Sharma R2 S. Karunamoorthy S.K.Mageshwaran Caveator for R3
<b>12.</b>	Comp App (AT) (CH) No. 04/2021	M/s. Kerala Chamber of Commerce and Industry V M/s. Tap World & 15 others	Dhruv Dewan Rohan Batra Priya Singh Chandni Ghatak Padmanabh Sethunath	Wills Mathews – R1 C.S Ajit Prakash-R2 Anil D Nair-R3, 4, 7 Avinash Krishnan Ravi-R16

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2.Court Officer - PH No. : 044-2888 0450  
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**By the order of Hon'ble Member (J)**

**(Chennai Bench)**